

HIGH COURT OF CHHATTISGARH, BILASPUR

**SUPPLEMENTARY CONSTITUTION OF BENCHES AT HIGH COURT OF
CHHATTISGARH, BILASPUR W.E.F. 02.01.2024**

S.No.	Name of Hon'ble Judges	Jurisdiction
01.	Single Bench-III Hon'ble Mr. Justice Parth Prateem Sahu	<ul style="list-style-type: none">➤ All Bail Applications under Section 439 Cr.P.C.➤ Appeals under Section 14A of the Scheduled Castes & Scheduled Tribes (Prevention of Atrocities) Act, 1989, arising out of order of the Special Court under Section 438 Cr.P.C. and 439 Cr.P.C.➤ Criminal References (SB)➤ Criminal Revision from the year 2016 onwards (except Criminal Revision against Acquittal).➤ Contempt Case (Civil) of the year 2023➤ Tied up Matters.
02.	Single Bench – VI Hon'ble Mr. Justice Naresh Kumar Chandravanshi	<ul style="list-style-type: none">➤ Writ Petition (C) from the year 2018 onwards.➤ Tied up matters.
03.	Single Bench - IX Hon'ble Mr. Justice Rakesh Mohan Pandey	<ul style="list-style-type: none">➤ Second Appeals.➤ First Appeals.➤ Transfer Petition (Civil).➤ All other Civil Matters which have not been assigned to any Single Bench.➤ Writ Petition (Service) of the year 2019.➤ Contempt Case (Civil) of the year 2024➤ Tied up Matters.
Note :- The Roster dated 07.12.2023 w.e.f. 02.01.2024 is modified to the above extent.		

Sd/-

CHIEF JUSTICE

15.12.2023


HIGH COURT OF CHHATTISGARH, BILASPUR

Endorsement No. 16859 /R.(J.)/2023

Bilaspur, Dated: 15.12.2023

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1.	The Private Secretary to Hon'ble Mr. Justice Parth Prateem Sahu, High Court of Chhattisgarh, Bilaspur to place it before His Lordship.
2.	The Private Secretary to Hon'ble Mr. Justice Naresh Kumar Chandravanshi, High Court of Chhattisgarh, Bilaspur to place it before His Lordship.
3.	The Private Secretary to Hon'ble Mr. Justice Rakesh Mohan Pandey, High Court of Chhattisgarh, Bilaspur to place it before His Lordship.
4.	The Registrar General, High Court of Chhattisgarh, Bilaspur.
5.	The Registrar (Vigilance / I & E/ Judicial / S & A Cell), Registrar (Computerization/C.P.C.), High Court of Chhattisgarh, Bilaspur.
6.	The Registrars (Ministerial), High Court of Chhattisgarh, Bilaspur.
7.	The Joint Registrars (M), High Court of Chhattisgarh, Bilaspur.
8.	The Additional Registrars (Judl./D.E.&E/Admn./Classification/Central Filing), High Court of Chhattisgarh, Bilaspur.
9.	The Advocate General, Government of Chhattisgarh, Bilaspur.
10.	The Deputy Solicitor General of India, Central Govt., High Court Premises, Bilaspur.
11.	The Secretary, High Court Legal Services Committee, Bilaspur.
12.	The Secretary, High Court Bar Association, Bilaspur.
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14.	The OIC-NIC, High Court of Chhattisgarh, Bilaspur for uploading the same on Internet.


(K. Vinod Kujur)
Registrar (Judicial)

15.12.23.